

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.2826

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

PRE-PAID MOBILE SERVICES IN DISTURBED AREAS

2826. SHRIMATI VANAROJA R.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken a decision to continue/discontinue pre-paid mobile phone services in Jammu and Kashmir, Assam and other North Eastern States beyond March 31, 2015;

(b) if so, the details thereof;

(c) whether the Government is considering to add few norms in the existing subscriber verification process and if so, the details thereof;

(d) whether it is true that the Government is considering to approve the pre-paid mobile services in the three telecom circles with some riders, including restrictions on some frontier pockets and sensitive areas where there is presence of militant groups; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRIHARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): The Government of India has decided to extend pre-paid mobile services in Jammu and Kashmir, Assam and other North Eastern States for a period of 2 years w.e.f. 01.04.2015 with prevailing conditions vide Department of Telecommunications letter no. 800-04/2013-AS.II dated 31.03.2015.

(c) to (e): No such proposal is under consideration.
